NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CA Nos.128/2017 and 129/2017
IN
CP (IB) NO. 52/Chd/Pb/2017

In the matter of:

M/s Bhushan Power & Steel Ltd. …Operational Creditor

Vs.

M/s Deepak Fasteners Ltd. …Corporate Debtor

Present: Mr. Ashwani Talwar, Advocate with Ms. Kirti Advocate for the petitioner.
Mr. Anand Chhibbar, Senior Advocate with Mr. Gaurav Mankotia, Advocate for the respondent.

Arguments inconclusive. Adjourned to 28.09.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

August 25, 2017
arora